

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)
LOK SABHA
UNSTARRED QUESTION NO. 4569
(TO BE ANSWERED ON 29.03.2017)

MONTHLY PERFORMANCE REVIEW

4569. SHRIMATI RANJEET RANJAN:
SHRI RAJESH RANJAN:

Will the PRIME MINISTER be pleased to state:

- (a) whether all the departments under the Union Government are to publish a monthly review of the works done;
- (b) if so, the details thereof and whether as per a survey by the Commonwealth Human Rights Initiative, merely four Union Ministries and eight departments have complied with the Central Secretariat guidelines regarding transparency issued last year;
- (c) if so, the details thereof and the reasons as to why said guidelines are not being complied with by most of the Ministries and Departments; and
- (d) the action taken/proposed to be taken against the non-complying Ministries/Departments and the measures taken for timely compliance of the guidelines?

ANSWER

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (DR. JITENDRA SINGH)

(a) to (d): A report on the survey done by Commonwealth Human Rights Initiative(CHRI) mentions the status of publishing of monthly reports by Ministries/ Departments. No such study, however, has been conducted or sanctioned by the Union Government.

As informed by Cabinet Secretariat, an OM No F-12015/56/2015-RTI dated 23rd June, 2016 has been issued by them to all secretaries to upload on monthly basis, the major achievements, significant developments and important events for the month in respect of their Ministry/Department, on their official websites.

However, no data for compliance of above directions is maintained centrally.
